

## **Declaration of Assets and Liabilities**

Year.....2017

I , Dr. Himanshu Bhushan , son of Sri Ram Chandra Choudhary , Aged 46 years, belonging to Bihar Veterinary Service and presently working as P.S., Honourable Whip, Ruling Party, Bihar Vidhan Sabha (Sri Dr. Md. Jawaid ) , Patna , Bihar give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self   | Spouse Name(S) | Dependant-1 Piyush Kashyap | Dependant-2 Ayush Shekhar                                 | Dependant-3 Etc. Name |
|---------|---|--|----------------|----------------------------|---|-----------------------|
| (i)     | Cash  | Rs.24000.00  | NIL            | NIL                        | NIL   | NIL                   |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Rs.215749.00<br>In saving A/C<br>Rs.24593.00<br>In PPF A/C   | NIL            | Rs.25000.00                | NIL   | NIL                   |
| (iii)   | Bonds, Debentures and Shares in companies                                     | Nil  | NIL            | NIL                        | NIL   | NIL                   |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | Lic Policy No.<br>520411278/1555pa<br>511731782/1718pa<br>511843498/1135pa<br>511633104/1135pa<br>515650758/15000pa<br>517941222/25900pa | NIL            | NIL                        | ICICI Prud Life Insurance Policy No 18960136 101000.00 pa | NIL                   |
| (v)     | Motor Vehicles (details of make, etc.)  | One Wagon R Lxi<br>Maruti Car<br>Mfg Year-2007<br>One HeroHonda M/C<br>Mfg Year-2010   | NIL            | NIL                        | NIL   | NIL                   |
| (vi)    | Jewellery (give details of weight and value)                                  | Gold Ornaments - 210 gm  | NIL            | NIL                        | NIL   | NIL                   |
| (vii)   | Other assets, such as values of claims / interests                            | Nil  | NIL            | NIL                        | NIL   | NIL                   |

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self   | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>-Current market value                           | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>-Current market value                       | HUF:a.Tozi no.1172,Thana no.98,Jamabandi no.3159,Khata no.705,Khasra no.651,Rakwa-5decimal,Ownership 50%<br><br>b.Tozi no. 5519, Thana no.22, Khata no.84&96,Khasra no.39&40,Rakwa-4.75decimal,Ownership 50% |                |                  |                  |                       |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (v)     | Others (such as interest in property)   | NIL  | NIL            | NIL              | NIL              | NIL                   |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|---|---|--------------------------------|
| (a)     | (i) Loans from Banks  | NIL   | NIL                            |
|         | (ii) Loans from financial institutions  | NIL   | NIL                            |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | NIL   | NIL                            |
|         | (b) dues to departments dealing with supply of water                                    | NIL   | NIL                            |

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|     |   |   |     |
|-----|---|---|-----|
|     | (c) dues to departments dealing with supply of electricity  | NIL   | NIL |
|     | (d) dues to departments dealing with telephones   | NIL   | NIL |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | NIL   | NIL |
|     | (f) Other dues, if any  | NIL   | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Rs.72582.00<br>Assessment Year: 2016-2017<br>PAN - ACDPB9380M |     |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | NIL   | NIL |
|     | (iii) Sales Tax [Only in case of proprietary business]  | NIL   | NIL |
|     | (iv) Property Tax/Professional Tax  | Rs.2000.00  | NIL |

### C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... 

Name of Employee: Dr.Himanshu Bhushan

Place : Patna.

Designation: P.S., Honourable Whip, Ruling Party,

Date : 08/03/2017

Bihar Vidhan Sabha (Sri Dr. Md. Jawaid ) , Patna